

t ITEM NO.37

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Criminal Appeal

No(s). 148-151/2014

ANJUM KHAN & ORS.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(with office report)

Date : 26/02/2015 These appeals were called on for hearing today.

For Appellant(s)

Mr. Shakeel Ahmed, Adv.

For Respondent(s)

Mr. Aviral Saxena, Adv.

Mr. Abhishek Chaudhary, Adv.

Mr. P. Narasimhan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The learned counsel for the parties shall file the additional documents, if any within a period of four weeks.
List again on 7.5.2015.

(M K HANJURA)
Registrar

MG

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2015.02.28
11:00:14 IST
Reason: